


In compliance of Letter No. 260/ R &amp;S dt 16.08.2022

SCHEDULE  
FORMAT OF STATISTICAL DATA  
SEE RULE 3

September 2024

SL.NO	Name of the Court	No. of cases pending on 1 <sup>st</sup> day of the month of September 24	No. of cases instituted during the month as per column no. 3	total cases pending in the court (on the last of the month as per Column 3)	No. of cases disposed	Average no. Of days taken to decide the case
1	2	3	4	5	6	7
1	District and Sessions Judge – Ist – cum – Special Judge ( Commercial Appellate Division,) Khunti	0	0	0	0	0
2	Chief Judicial Magistrate – cum- Judge( Commercial Court), Khunti	0	0	0	0	0

Submitted By, *Ansul. X. 24*  
Court Manager, Khunti

  
Principal District and Sessions Judge, Khunti